

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction )**

**Appeal No. 181 of 2014 & IA No. 296 of 2014**

**Dated : 5<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Indian Wind Energy Association & Anr. ... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Venkatesh for R-1.

**ORDER**

Counsel for the appellant says that rejoinder will be filed within three days.

Post the matter for final hearing on **15<sup>th</sup> December, 2014.**

**(Rakesh Nath)  
Technical Member  
rkt/vg**

**(Justice Ranjana P. Desai)  
Chairperson**